

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1442/2016

RAGHUNATH(D) BY LRS.

Appellant(s)

VERSUS

RADHA MOHAN (D) THR. LRS. & ORS.

Respondent(s)

Date : 13-10-2020 This appeal was called on for pronouncement
of judgment today.

For Appellant(s)

Mr. Irshad Ahmad, AOR

For Respondent(s)

Ms. Christi Jain, Adv.
For Ms. Pratibha Jain, AOR

Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the Reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Aniruddha Bose and Hon'ble Mr. Justice Krishna Murari.

The appeal is allowed in terms of the signed Reportable judgment.

Pending application, if any, shall also stand disposed of.

(Anita Malhotra)
Court Master

(Anita Rani Ahuja)
Assistant Registrar

(Signed Reportable judgment is placed on the file.)